

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
STARRED QUESTION NO. *319
ANSWERED ON 23.03.2026**

COAL EXCHANGE AND MINE CLOSURE REFORMS

***319 SHRI ARUN SINGH:**

Will the Minister of **Coal** be pleased to state:

- (a) the current status of the Coal Trading Exchange (CTE);
- (b) out of the 131 coal blocks allocated under the Commercial Coal Mining Policy the numbers that have commenced actual production as of February, 2026;
- (c) the penalties that have been imposed for delays in achieving the milestones;
- (d) whether Government has completed the revised Jharia Master Plan for rehabilitation and the new technologies which are being deployed to manage long-standing underground mine fires; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)**

(a) to (e): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. *319 FOR ANSWER ON 23.03.2026 REGARDING COAL EXCHANGE AND MINE CLOSURE REFORMS ASKED BY SHRI ARUN SINGH.

(a): Ministry of Coal has initiated the process of setting up of Coal Exchange (s) in the country in pursuance of the legislative provisions of the Mines and Minerals (Development and Regulation) Amendment Act, 2025. Section 18B of the Mines and Minerals (Development and Regulation) Amendment Act, 2025 empowers the Central Government to frame the rules for the purpose of Coal Exchange (s). In pursuance of the provisions, Ministry of Coal has initiated the process of formulation of the Coal Exchange Rules, which shall provide for the objectives and structure of the Coal Exchange (s) to be established in the country.

(b): Out of the 131 coal blocks allocated under the Commercial Coal Mining Policy, 21 coal blocks have obtained Mine Opening Permission and 12 coal blocks have commenced production as on 28th February, 2026.

(c): The details of penalties imposed against coal blocks allocated under commercial auction scheme post 2020 is at the **Annexure**.

(d) & (e): Government has approved the Revised Jharia Master Plan (JMP) in June, 2025 for dealing with Fire, Subsidence & Rehabilitation of affected families of Jharia Coalfield. The initial phase of Revised JMP is applicable for the 81 most vulnerable sites and the initial phase is to be completed by December, 2028.

The fire is being extinguished by digging out through excavation or blanketing by overburden (OB). To monitor the success of this process, Bharat Coking Coal Limited periodically conducts surveys through the National Remote Sensing Centre (NRSC), Hyderabad, for delineation of surface fires.

As per the NRSC survey report of the year 2017-18, the surface fire area was 3.26 sq. km, which has reduced to 1.53 sq. km in the year 2024-25. Further, as per the survey of the year 2020-21, there were 27 fire locations, out of which 17 have been dealt with by excavation and blanketing through OB as of now.

(RAJYA SABHA STARRED QUESTION NO. 319 ANSWERED ON 23.03.2026)

Details of Performance Bank Guarantee deductions							
Sl. No.	Coal Mines	Allottee	Non-Achievement of Milestones	Appropriation/ Termination order date	Appropriation Amount (Rs)	Appropriated	Not Appropriated due to Court Case
1	Marki Mangli-II	M/s Yazdani International Private Limited	Approval of Mining Plan	06-11-2023	₹ 2,28,30,958.00	₹ 2,28,30,958.00	₹ 0.00
2	Marki Mangli IV	M/s Sobhagya Mercantile Limited	MS-II, Approval of Mine Plan	22.05.2025	₹ 8,84,17,773.98	₹ 8,84,17,773.98	₹ 0.00
3	Dahegaon Gowari	M/s Ambuja Cements Limited	MS-2, Approval of Mining Plan	26.02.2026	₹ 2,29,83,095.00	₹ 2,29,83,095.00	₹ 0.00
4	Dhirauli	Stratatech Mineral Resources Private Limited	Environment Clearance-MS-3	29/02/2024	₹ 46,91,68,386.87	₹ 46,91,68,386.87	₹ 0.00
5	Sahapur West	Sarda Energy & Minerals Limited	Environment Clearance-MS-3	29/02/2024	₹ 6,88,95,341.57	₹ 0.00	₹ 6,88,95,341.57
6	Sahapur East	M/s Chowgule and Company Private Limited.	Delay in Environment Clearance	27/03/2024	₹ 10,48,64,923.00	₹ 0.00	₹ 10,48,64,923.00
7	Gondbahera Ujheni East	M/s Mahan Energen Ltd.	Delay in Preparation of GR (MS-1)	15/02/2025	₹ 1,69,04,063.00	₹ 1,69,04,063.00	₹ 0.00
8	Beherabandh North Extension	Auro Coal Pvt. Ltd	Delay in Preparation of GR (MS-1)	14/02/2025	₹ 2,32,68,750.00	₹ 2,32,68,750.00	₹ 0.00
9	Marwatola VI	JSW Cement Limited	Approval of Mining Plan (MS-2)	18/06/2025	₹ 17,95,32,287.00	₹ 0.00	₹ 17,95,32,287.00

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10	Choritand Tiliaya	M/s Rungta Metals Private Limited	Mining Plan Approval	04.12.2025	₹ 4,36,33,188.00	₹ 0.00	₹ 4,36,33,188.00
11	Patal East Eastern Part	M/s RCR Steel Works Private Limited	Mining Plan Approval	23.12.2025	₹ 1,25,25,322.30	₹ 0.00	₹ 1,25,25,322.30
12	Jogeshwar & Khas Jogeshwar	South West Pinnacle Exploration Limited	1.Prospecting License or Notification under section 4 of the CBA Act, 1957, as applicable 2.Completion of Drilling/Exploration 3.Preparation of Geological Report (GR) MS-1	20.11.2023	₹ 30,37,500.00	₹ 30,37,500.00	₹ 0.00
13	Jogeshwar & Khas Jogeshwar	South West Pinnacle Exploration Limited	Preparation of Geological Report (GR) not done within 24 months from allotment order date MS-1	10.02.2025	₹ 30,37,500.00	₹ 30,37,500.00	₹ 0.00
14	Basantpur	Goquest Solutions Private Limited (Formerly known as Gangaramchak Mining Pvt. Ltd.)	Preparation of Geological Report (GR)not done within 15 months from allotment order date MS-1	11.03.2025	₹ 23,47,407.00	₹ 23,47,407.00	₹ 0.00
15	Rauta Closed	Shreesatya Mines Private Limited	Preparation of Geological Report (GR)not done within 24 months from allotment order date MS-1	10.06.2025	₹ 14,17,500.00	₹ 14,17,500.00	₹ 0.00

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16	Rauta Closed	Shreesatya Mines Private Limited	1.Prospecting License or Notification under section 4 of the CBA Act, 1957, as applicable 2.Completion of Drilling/Exploration 3.Preparation of Geological Report (GR) MS-1	08.03.2024	₹ 14,17,500.00	₹ 14,17,500.00	₹ 0.00
17	Burakhap Small Patch	Shreesatya Mines Private Limited	Approval of Mine Plan, MS II	12.06.2025	₹ 10,87,79,469.00	₹ 10,87,79,469.00	₹ 0.00
18	Urma Paharitola	M/s Auro Infra Private Limited	Preparation of Geological Report (GR) not done within 15 months from allotment order date	01.08.2024	₹ 2,16,00,000.00	₹ 2,16,00,000.00	₹ 0.00
19	Gondulpara	M/s Adani Enterprises Limited	Approval of Mine Plan, MS II	03.08.2024	₹ 18,78,73,420.00	₹ 18,78,73,420.00	₹ 0.00
20	Brinda & Sasai	Dalmia Cement Bharat Limited	Approval of Mine Plan, MS II	28.10.2025	₹ 5,04,14,418.23	₹ 5,04,14,418.23	₹ 0.00
21	Chakla	Hindalco Industries Ltd. (HIL)	Environment Clearance, MS III	06.11.2024	₹ 24,18,99,473.30	₹ 0.00	₹ 24,18,99,473.30
22	Jitpur	Terri Mining Pvt. Ltd.	Approval of Mine Plan, MS II	26.02.2026	₹ 7,07,95,123.000	₹ 7,07,95,123.000	₹ 0.00
23	Binja	Assam Mineral Development Corp. Limited	Preparation of Geological Report (GR) not done within 15 months from allotment order date	22.05.2025	₹ 58,80,000.00	₹ 58,80,000.00	₹ 0.00

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Sl. No.	Coal Mines	Allottee	Non-Achievement of Milestones	Appropriation/ Termination order date	Appropriation Amount (Rs)	Appropriated	Not Appropriated due to Court Case
24	Binja	Assam Mineral Development Corp. Limited	Preparation of Geological Report (GR) not done within 24 months from allotment order date	25.02.2026	₹ 58,80,000.00	₹ 58,80,000.00	₹ 0.00
25	Datima	Shree Cement Limited	Mining Plan Approval	26.06.2025	₹ 3,63,51,707.00	₹ 3,63,51,707.00	₹ 0.00
26	Kasta East	Jitusol Developers Private Limited	Approval of mine plan -MS - 2	06.03.2024	₹ 2,55,27,988.55	₹ 2,55,27,988.55	₹ 0.00
27	Utkal C	JSPL	Approval of mine plan -MS - 2	14.02.2025	₹ 27,06,30,820.00	₹ 27,06,30,820.00	₹ 0.00
28	Radhikapur West	Vedanta Ltd	Environment Clearance	21.07.2025	₹ 29,23,55,117.68	₹ 0.00	₹ 29,23,55,117.68
29	Bankhui	M/s Yazdani International Private Limited	Preparation of Geological Report (GR) not completed within 15 months from allocation	21.10.2025	₹ 58,85,625.00	₹ 58,85,625.00	₹ 0.00
30	Bijahan	M/s Mahanadi Mines and Minerals Private Limited	Approval of mine plan -MS - 2	05.02.2026	₹ 21,59,52,375	₹ 21,59,52,375	₹ 0.00
31	Garampani	Assam Mineral Development Corporation	Approval of mine plan -MS - 2	08.03.2024	₹ 4,39,26,310.13	₹ 4,39,26,310.13	₹ 0.00
32	Koilajan	Assam Mineral Development Corporation	Approval of mine plan -MS - 2	06.03.2024	₹ 27,75,823.07	₹ 27,75,823.07	₹ 0.00
			Total		₹ 2,65,08,09,165.68	₹ 1,70,71,03,512.83	₹ 94,37,05,652.85